

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 818
TO BE ANSWERED ON 21/11/2019

SMALL SCALE INDUSTRY STATUS TO DYE MAKING INDUSTRY

818. SHRI RAJENDRA DHEDYA GAVIT:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Union Government is likely to award small scale industry status to the ancient jewellery dye making business of Palghar district of Maharashtra which is quite popular among the tourists and if so, the details thereof; and
- (b) whether any coordination has been set up with the Government of Maharashtra or any scheme is being formulated for awarding recognition to the jewellery dye making business as that of an industry and exploring a market for it under tourism and if so, the details thereof ?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NITIN GADKARI)

(a): Under the Micro, Small and Medium Enterprises Development Act, 2006 (MSMED Act, 2006), the Micro, Small & Medium Enterprises have been classified as follows:-

	MANUFACTURING	SERVICES
MICRO	Up to Rs.25 lakh	Up to Rs.10 lakh
SMALL	Above Rs.25 lakh & up to Rs. 5 crore	Above Rs. 10 lakh & Up to Rs. 2 crore
MEDIUM	Above Rs. 5 crore & up to Rs. 10 crore	Above Rs. 2 crore & up to Rs. 5 crore

(b): The Ministry of Micro, Small and Medium Enterprises (MSMEs) implements various schemes and programmes for promotion and development of Micro, Small and Medium Enterprises (MSMEs) throughout the country, including Maharashtra. These include the schemes/programmes such as Scheme of Fund for Regeneration of Traditional Industries(SFURTI), A Scheme for Promoting Innovation, Rural Industry and Entrepreneurship (ASPIRE), National Manufacturing Competitiveness Programme(NMCP), Micro and Small Enterprises-Cluster Development Programme (MSE-CDP), National Scheduled Caste and Scheduled Tribe Hub(NSSH), etc.
